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(II)

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade

Notification No. 45/2015-2020  
New Delhi, Dated: 31<sup>st</sup> January, 2020

**Subject: Incorporating Policy Condition under HSN Code 4810 of Chapter 48 of Schedule Policy I (Import Policy), ITC(HS), 2017.**

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby introduces a Policy Condition for items under EXIM Code 4810 of Chapter 48 of ITC (HS), 2017, Schedule – I (Import Policy).

Exim Code	Item Description	Import Policy	Policy Condition
4810 13 10	Imitation art paper	Free	Import of Stock Lot is Prohibited
4810 13 20	Art paper	Free	Import of Stock Lot is Prohibited
4810 13 30	Chrome paper or paper board	Free	Import of Stock Lot is Prohibited
4810 13 90	Other	Free	Import of Stock Lot is Prohibited
4810 14 10	Imitation art paper	Free	Import of Stock Lot is Prohibited
4810 14 20	Art paper	Free	Import of Stock Lot is Prohibited
4810 14 30	Chrome paper or paper board	Free	Import of Stock Lot is Prohibited
4810 14 90	Other	Free	Import of Stock Lot is Prohibited
4810 19 10	Imitation art paper	Free	Import of Stock Lot is Prohibited
4810 19 20	Art paper	Free	Import of Stock Lot is Prohibited
4810 19 30	Chrome paper or paper board	Free	Import of Stock Lot is Prohibited
4810 19 90	Other	Free	Import of Stock Lot is Prohibited
4810 22 00	Light-weight coated paper	Free	Import of Stock Lot is Prohibited
4810 29 00	Other	Free	Import of Stock Lot is Prohibited
4810 31 00	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process, and weighing 150 g/m <sup>2</sup> or less	Free	Import of Stock Lot is Prohibited
4810 32 00	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process, and weighing more than 150 g/m <sup>2</sup>	Free	Import of Stock Lot is Prohibited
4810 39 10	Insulating paper	Free	Import of Stock Lot is Prohibited

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4810 39 20	Electric insulating press board	Free	Import of Stock Lot is Prohibited
4810 39 30	Insulation boards (homogenous)	Free	Import of Stock Lot is Prohibited
4810 39 90	Other	Free	Import of Stock Lot is Prohibited
4810 92 00	Multi-ply	Free	Import of Stock Lot is Prohibited
4810 99 00	Other	Free	Import of Stock Lot is Prohibited

**Effect of the Notification:** Import policy of Stock Lot under HSN Code 4810 of Chapter 48 of ITC(HS), 2017 is revised from 'Free' to 'Prohibited'.

This issues with the approval of Minister of Commerce & Industry.

  
31/1/2020

(Amit Yadav)

Director General of Foreign Trade &  
Ex- officio Addl. Secretary to the Government of India

(File No. M-5975/AM-04/PC-2(A)/Vol.II/E-5984)

**Note:** The principal notification No. 36/2015-2020, dated the 17th January, 2017 was published in the Gazette of India, Extraordinary vide number S.O. 172 (E), dated the 17th January, 2017 and amended vide notification No. 27/2015-2020, dated the 21st August, 2018 was published in the Gazette of India, Extraordinary vide number S.O. 4054 (E), dated the 21st August, 2018.